

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 4**

**CP(IB) No. 209/Chd/Hry/2023  
Under Section 59, IBC 2016**

**In the matter of:-**

Island Abasan Pvt. Ltd.

...Petitioner

**Present:** Mr. Ajay Bhagwati, Advocate for the applicant.

The present application has been filed under Section 59 of the Insolvency and Bankruptcy Code, 2016. A date is requested by learned counsel for the petitioner for filing the amended memo of parties and revised check list. Let the same be filed within one week. List on 01.09.2023.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

August 25, 2023  
PKA

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**